

<i>Sl. No</i>	<i>Name of the State/UT</i>	<i>Total No. of Blood Banks</i>
16.	Rajasthan	20
17.	Sikkim	9
18.	Tamil Nadu	129
19.	Tripura	8
20.	Uttar Pradesh	88
21.	West Bengal	89
22.	Chandigarh	2
23.	Delhi	26
24.	Goa, Daman & Diu	8
25.	Pondicherry	3
26.	Mizoram	5
27.	Nagaland	9
28.	Andaman & Nicobar Islands	5
29.	Dadra & Nagar Haveli	Nil
30.	Arunachal Pradesh	Nil
31.	Lakshadweep Islands	Nil
TOTAL		1019

Academic Calendar Year Adopted by Universities of Madhya Pradesh

4255. SHRI ANAND AHIRWAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state the Universities of Madhya Pradesh which have adopted academic calendar prescribed by the University Grants Commission?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): University Grants Commission had circulated a model academic calendar in July, 1989 for implementation by Universities from the academic year 1990-91. The

model academic calendar, *inter-alia*, provides for a minimum of 180 teaching days every year, last date of admission, last date of completion of examinations and declaration of results. According to the information furnished by UGC, the common Act for universities of Madhya Pradesh provides for a similar Schedule of Academic Events which is being followed by all the Universities.

Promotion of SC/ST Employees in C.G.H.S.

4256. DR. (SHRIMATI) PADMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of Scheduled Castes/ Scheduled Tribes (Group C & D para-Medical staff) who are eligible for promotion under the rules in the C.G.H.S.S. as on date and since when;

(b) the number out of them promoted on due dates; and

(c) the reasons for not promoting the rest on due dates?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) The eligibility for promotion is taken into account when there is a vacancy. As there is no vacant post available in Group 'C' and 'D' para-medical staff category at present the question of number of eligible candidates for promotion under the rules in CGHS does not arise.

(b) and (c). In view of (a) above the questions dose not arise.

[*Translation*]

Local Trains stopped in Bombay

4257. SHRI YASHWANTRAOPATIL:
SHRI GOVINDRAO NIKAM:

Will the Minister of RAILWAYS be pleased to state:

(a) whether local trains in Bombay were stopped during last month;

(b) if so, the number of trains suspended as a result thereof and the extent of loss suffered by Government; and

(c) the steps likely to be taken to protect railway property from arson in future?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) yes, Sir.

(b) 1200 suburban trains were cancelled involving a loss of revenue to the extent of

Rs. 47.5 lakhs.

(c) Close liaison is being maintained with the State Police authorities to deal with the law and Order situation and to prevent damage to the railway property.

Assistance for Health Care of Tribals in Gujarat

4258. SHRI CHANDUBHAI DESHMUKH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state the assistance provided under tribal sub-plan for the health care of the tribals in Gujarat during 1991-92?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): Health is a State subject under the Constitution. However, under major Health schemes in the Central Sector a sum of Rs. 85.80 lakhs was allocated for the Tribal Sub-Plan to Gujarat during 1991-92.

[*English*]

Manufacture of Spurious Drugs by Doctors

4259. SHRI UDAY PRATAP SINGH:
SHRI RAM SAGAR:
SHRI MADANDAL KHURANA:
SHRI HARIN PATHAY:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether skin specialists and associate professors at the All India Institute of Medical Sciences, Safdarjung, Ram Monohar Lohia and Modi Hospitals have been manufacturing spurious drugs and prescribing them to patients;

(b) if so, the facts thereof;

(c) whether any inquiry has been conducted in this regard;